

Completion of Recovery Proceedings against Pardeep Aggarwal in the matter of Priyadarshini Spinning Mills Ltd initiated under Recovery Certificate No. 385 of 2014

Recovery Certificate No. 385 of 2014 dated July 17, 2014 was drawn against Pardeep Aggarwal (PAN: AAKPA1255B) [Defaulter] for sum of Rs. 15,98,644/- (Rupees Fifteen Lakhs Ninety-Eight Thousand Six hundred and Forty-Four Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. JJ/AM/AO-6/2013 dated December 31, 2013 in the matter of Priyadarshini Spinning Mills Ltd

In view of the payment of the amount of **Rs. 30,67,004.** /- (Rupees Thirty Lakhs Sixty-Seven Thousand and Four Only) due from the defaulter, the said recovery proceedings is hereby completed against Pardeep Aggarwal in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and section 225 and rule 12 of the Second Schedule to the Income Tax 1961Act.

December 10, 2025 Delhi



RAJAN KUMAR RECOVERY OFFICER

राजन कुमार / Rajan Kumar वसूली अधिकारी एवं उप महाप्रबंधक Recovery Officer & Deputy General Manager भारतीय प्रतिभूति और विनिमय बोर्ड Securities and Exchange Board of India उत्तरी प्रादेशिक कार्यालय / Northern Regional Office नई दिल्ली / New Delhi